

November-2006

Brief about the business transacted during the third session of the year-2006 and Tenth Session of the Second Chhattisgarh Legislative Assembly which commenced on 20th November, 2006 at 10:30 a.m. with established Convention of playing of the "VANDE-MATARAM".

1.Motion for Condolence.

Thereafter Hon'ble Speaker made obituary reference to the passing away of Late Shri Rajendra Prasad Shukla, sitting member & Speaker of Chhattisgarh and undivided Madhya Pradesh Legislative Assembly and Bharata Ratna a famous Shehnai legend Shri Ustad Bismillah Khan. House paid condolences and sincere tribute to the departed souls. House was Adjourned for a day as a mark of respect to the memory of departed former Speaker shri Rajendra Prasad Shukla.

2.Panel of Chairman.

Hon'ble Speaker nominated the following Members to serve in the Panel of Chairman. :-

1. Shri Ganesh Shankar Bajpayee.
2. Shri Shivpratap Singh.
3. Shri Satya Narayan Sharma.
4. Shri Aghan Singh Thakur.
5. Shri Dharamjeet Singh.

3.Assent to Bills.

The Hon'ble Speaker informed the House that the 10 Bills,passed earlier by the House were 08 Bills assented by His-Excellency the Governor of

Chhattisgarh state and 02 Bills which was passed during the July-August,2006 session by assembly His-Excellency the Governor of Chhattisgarh state .

4.Timing of the House.

Hon'ble Speaker on 20th November, 2006 informed the House that Timing of sitting of House would be from at 11.00 am to 1.30 pm and 3.00 pm to 5.30 pm..

5.Supplementary Demands for Grants (Second Batch) for 2006-2007.

The statement of Second Supplementary Expenditure for the year 2006-2007 was presented on 21st November, 2006. The statement included 54 demands for grants. These demands for grants were discussed on 22nd November, 2006 and Appropriation (No.4) Bill, 2006 was introduced, discussed and passed by the House.

6.Questions.

During the session in all 649 notices of Starred Question and 373 notices of Unstarred Question were received. Out of these 600 were admitted and 23 were replied orally and formed part of proceedings.

7.Adjournment Motion.

Under rule-53, 20 notices of Adjournment Motions were received, out of which 10 notices were converted into Calling Attention and rest were disallow.

8. Calling Attention.

Under rule -138, 226 notices of Calling Attention were received, 35 notices were admitted , out of which 12 notices were discussed , 10 notices were converted into (Zero Hour notices) under rule-267-A, and 08 notices were converted into notices under rule-139 discussion on a matter of urgent public importance and rest, 173 notices were disallowed.

9. Committees Reports.

During this Session the following Committees reports were presented to the House :-

(i)	Business Advisory.	01
(ii)	Amenities and Honour of Members.	01
(iii)	Petitions .	02
(iv)	Questions & Reference.	01

10. Petitions

85 notices of the petition were received and out of which 39 petitions were admitted and presented in the House., 17 notices were disallowed and 29 notices are pending under consideration.

11. Government Bills.

In the sphere of Legislative Business in all 03 Bills were Introduced, Considered and the House Passed all the 03 Bills .The details are as under :-

01. The Chhattisgarh Vidhan Mandal Sadasya Nirarhata (Sanshodhan) Bill, 2006.
02. The Indian Stamp (Chhattisgarh Amendment) Bill, 2006.
03. The Chhattisgarh Appropriation Bill, 2006.(No.- 4 of 2006)

12.Urgent Public Importance matters

During the session Under rule- 139 in all 10 notices were received for debate on matters of Urgent Public Importance .05 notices were admitted, 01 notice was discussed, 01 notice is pending under consideration for next session, rest were lapsed .

13.Valedictory Remarks.

Hon'ble Speaker made valedictory Speech in the House & the House was then adjourned sine-die on 23rd November, 2006 with playing of the "National Anthem" .His-Excellency the Governor of Chhattisgarh prorogued theHouse on 24th November, 2006.